HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF MAY, 2025

1	2	3	4	5	6	7
(B) COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.05.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CIVIL SUITS (COMM)	3683	218	104	3797	987	24
ORIGINAL MISC. PET. (I) (COMM)	253	74	71	256	127	5
ORIGINAL MISC. PET. (T) (COMM)	45	17	11	51	170	7
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	14	6	3	17	1	1
ORIGINAL MISC. PET. (COMM)	2353	56	31	2378	1480	25
ORIGINAL MISC. PET. (ENF.) (COMM)	929	34	19	944	725	18
ORIGINAL MISC. PET. (EFA) (COMM)	43	0	1	42	2018	72
ARBITRATION APPEAL (COMM)	65	6	5	66	220	5
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	48	120	117	51	23	1
COUNTER CLAIMS (COMM)	180	5	9	176	2088	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	939	39	19	959	732	13
CIVIL ORIGINAL (COMM-IPD-CR)	153	18	0	171		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	198	7	6	199	812	10
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	102	8	4	106	663	12
CIVIL APPEAL (COMM-IPD-CR)	9	1	0	10		
CIVIL ORIGINAL (COMM-IPD-PAT)	46	5	1	50	861	34

DIVISION		TOTAL NUMBER OF CASES DISPOSED OF	
COMMERCIAL DIVISION	614	401	65.31%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment